

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 163/2016
RT CP No.123/Chd/Hry/2017**

In the matter of:

The Punjab Business & Supply Company Pvt.Ltd. ...Petitioner

Present: Mr..Atul V.Sood, Advocate for the petitioner
Dr. Raj Singh, Registrar of Companies, Punjab, Chandigarh
& Himachal Pradesh
Mr.D.K.Singh, Official Liquidator.

Learned counsel for petitioner seeks time on the ground that the company has changed the Authorised Representative and to file affidavit of service in terms of order dated 18.05.2017 along with track report and postal receipts and also certificate from the company's Auditors.

The matter is adjourned to 26.09.2017. Copy of the entire paper book also be supplied to Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh who seeks to have the instructions. The affidavit of compliance be also filed by the next date.

Sd/-
(Justice R.P.Nagrath)
Member(Judicial)

September 05, 2017
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